LOK SABHA UNSTARRED QUESTION NO.111 TO BE ANSWERED ON 19th JULY, 2021

HALT ON PUCCA ROAD DUE TO PIPELINE WORK

111. SHRI KRUPAL BALAJI TUMANE:

पैट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether it is a fact that 55 feet unmelted road from Delhi Dwarka Mor to Bhagwati Garden is not being converted into a pucca road due to ongoing pipeline work of Indian Oil Corporation, if so, the reasons therefor;
- (b) Whether the land has been acquired by Indian Oil Corporation along with the details of conditions laid down at the time of land acquisition:
- (c) Whether the Indian Oil Corporation proposes to lay tiles etc. on this unmetalled road for the convenience of the people at this place;
- (d) If so, the time by which it is likely to be done and if not, the reasons therefor; and
- (e) The steps taken by the concerned department to address the inconvenience being faced by the people using this unmetalled road?

ANSWER

पैट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) to (e) The RoU (Right of User) from Delhi Dwarka Mor to Bhagwati Garden was acquired by IOCL in 1980 as per provision of PMP (Petroleum and Minerals Pipelines) Act 1962. Two strategic Oil pipelines i.e. Mathura Jalandhar Pipeline and Panipat Bijwasan ATF (Aviation Turbine Fuel) Pipeline are passing through this 55 ft wide stretch. For accessibility for maintenance activities, safety and security of these important pipelines, the area under this RoU is maintained as encumbrance free in un-metalled/ un-tiled condition which is as per the provisions mentioned in Section 9 of PMP Act of 1962 prohibiting permanent construction in the RoU.